

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH
KOLKATA

OA. 350/1603/2017
MA. 350/975/2018

Date of order: 02.09.2019

Present :Hon'ble Ms. Bidisha Banerjee, Judicial Member
Hon'ble Dr. Nandita Chatterjee, Administrative Member

GAUTAM BANERJEE
VS.
D/O INDIA POST

For the Applicant : Mr. K. Sarkar, Counsel

For the Respondents : Mr. K. Prasad, Counsel

O R D E R (Oral)

Per Ms. Bidisha Banerjee, JM:

Heard both.

2. Upon hearing of both the sides, it appears that the grievance of the applicant has been redressed and the Appellate Authority had passed the order afresh.

4. Accordingly, OA is disposed of as infructuous.

(Dr. Nandita Chatterjee)
Member (A)

(Bidisha Banerjee)
Member (J)

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